

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

23

C.P No. 1119/(MAH)/2017
CA No.

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Sushma Jain
V/s.
Nirmal Lifestyle Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Senior Counsel Mr. Shyam Mehta and Counsel Mr. Aij Doctor and Advocate Mr. Sonali Aggarwal, i/b M/s Jurnakar & Associates, Advocates for Applicant		
2.	Adv. Simil Parohit a/o Adv. Deepan Dixit i/by MPP& PARTNERS.	Advocates for Corporate Debtor/ Respondent	

ORDER

CP No. 1119/I&BP/NCLT/MB/MAH/2017

At request of the Respondent's Counsel, list this matter on 24.07.2017 for
reporting of settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)